

**Agricultural Fairs and Exhibitions in Delhi**

1789. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of agricultural exhibitions and fairs organised in Delhi State during 1959 (so far) to impart knowledge of improved methods of cultivation to farmers;

(b) the places where these were organised; and

(c) the expenditure incurred thereon?

**The Minister of Agriculture (Dr. F. S. Deshmukh):** (a) Two.

(b) (i) At Ghitorni in Mehrauli Block.

(ii) The World Agriculture Fair, Exhibition Ground, New Delhi, organised by the Bharat Krishak Samaj.

(c) (i) Rs. 300.

(ii) Not yet known.

**Road Tax on Scooters and Motor Cycles**

1790. **Shrimati Shakuntala Devi:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the road tax realised by Transport Office, Delhi, for scooters (148CC) and Royal Enfield (1.25 H.P.) was Rs. 3.75 nP quarterly previously and now the tax has been doubled though the weight of the vehicles specified by the manufacturers remains the same; and

(b) if so, the reasons therefor?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). Tax is levied on the basis of the unladen weight of motor cycles/scooters in accordance with the Taxation Act. The quarterly tax for a motor cycle/scooter weighing upto 200 lbs. is Rs. 3.75 nP and for a motor cycle scooter weighing over 200 lbs. Rs. 7.50

nP. Normally, the unladen weight of Lambretta scooters is nearly 125 lbs. and of Royal Enfield motor cycles (1.5 H.P.) 190 lbs. and if extra accessories are fitted to the vehicle, the unladen weight may exceed 200 lbs. The unladen weight of new scooters of 1959 model is about 230 lbs.

**Tungabhadra High Level Canal Scheme**

1791. **Shri Rami Reddy:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 841 regarding Tungabhadra High Level Canals on the 21st August, 1959 and state:

(a) whether any phased programme in respect of the first stage of the Scheme has since been submitted by the Governments of Andhra Pradesh and Mysore;

(b) if so, the details thereof; and

(c) whether the Central Government have accepted the proposals made by the two Governments?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) No proposal as to the phased programme of construction has been received from the State Governments so far. As regards funds, the information was furnished in reply to parts (d) and (e) of the Unstarred Question No. 4168 on the 6th May, 1959.

(b) and (c). Do not arise.

**Irrigation and Power Development in Punjab**

1792. { **Shri Ram Krishna Gupta:**  
**Shri D. C. Sharma:**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 2008 on the 9th April, 1959 and state:

(a) whether the programme regarding irrigation and power development in Punjab during 1959-61 has been finalised; and